## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

## COURT-III

(IB)-184/ND/2018

In the matter of

C&S Electric Ltd.

....PETITIONER

Vs.

The Indure (P) Ltd

.. RESPONDENT

SECTION:

Under Section 9 of IBC Code, 2016

Order delivered on 21.2.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

(V.K. Subburaj) Hon'ble Member (Tech.)

(Pradeep R. Sethi) Hon'ble Member (Tech.)

For the Petitioner /applicant

: Mr. Rahul Malhotra, Advocate

For the Respondent/Corporate Debtor:

## ORDER

Learned Counsel for the petitioner is present. Since the other two petitions, namely, IB-171/ND/2017 & IB-172/ND/2017 which have been listed and are coming up for hearing on 08.3.2018 wherein the parties are one and the same may also be listed on 08.3.2018.

List on 08.3.2018.

-Sd-

(V.K. SUBBURAJ) MEMBER (TECHNICAL) - Sd-

(PRADEEP R. SETHI) MEMBER (TECHNICAL) (R. VARADHARAJAN)

MEMBER (JUDICIAL)

Surjit